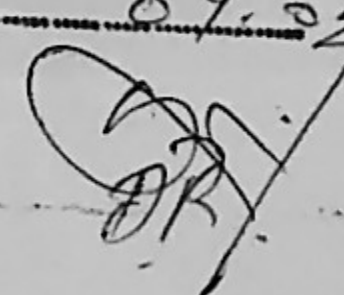
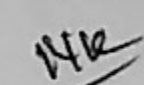
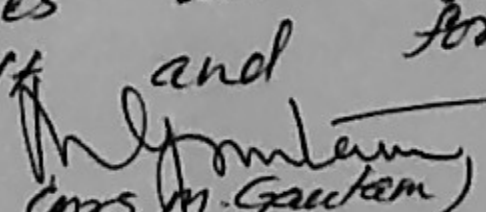
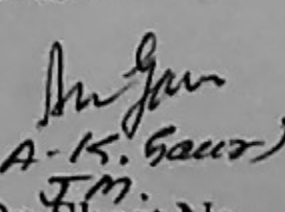


ORDER SHEETO.A./MA/RA/CP NO. 304 OF 2007Applicant/s A.K. BHARDWAJ Respds. UOI & ORS.Advocate for Applicant/s SRI M.M. SAHAJ Advocate for Respondent/s SRI ANIL KUMAR

Notes of the Registry	Orders of the Tribunal	Sheet No. (6)
REGISTRAR <u>18.11.08</u> List O.A./C.C.P./R.A. before Hon'ble Bench for Adm. F.O./F.H. On <u>09.12.09</u> 	03.10.2008 Hon'ble Mr. Justice A.K. Yog, J.M. Hon'ble Mr. K.S. Menon, A.M. List on <u>18.11.2008</u> for hearing. Meanwhile put up/list before D.R. (J) for complying with General Order, passed today (03.10.2008). Copy of General Order be placed on file. BOC  <u>09/12/09</u> List revised. None is present for the applicant to press this OA Sri Anil Kumar, counsel for respondents is present. It appears that ^{has} at present applicant, lost interest in prosecuting the matter. case is accordingly dismissed on default and for non-prosecution.  (Mrs M. Gaur) A.M.  (Mrs A.K. Gaur) J.M.	Contd. On Sheet No. _____